

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

Original Application No. 297 of 2000

Jabalpur, this the 1st day of April 2003.

Hon'ble Mr. Shanker Raju - Member (Judicial)
Hon'ble Mr. R.K. Upadhyaya - Member (Admnv.)

R.K. Totre, S/o Shri K.S. Totre
aged about 57 years, Chief
Telephone Supervisor, F.R.S.
City, Bhopal.

APPLICANT

(By Advocate - Shri S.K. Nagpal)

VERSUS

1. Union of India, Through
Secretary, Department of
Telecom Service, Sanchar
Bhavan, New Delhi.

2. General Manager, Telecom,
Bhopal.

3. Divisional Engineer
(Administration), Office
of General Manager, T&D,
Bhopal.

(By Advocate - Shri S.A. Dharmadhikari)

RESPONDENTS

(O R D E R) Oral

By Shanker Raju, Member (J) :-

As the impugned order has been withdrawn, as
contended by the respondents through their MA No. 333/2003,
OA is rendered infructuous and is accordingly dismissed.

C. R. Nagpal

(R.K. UPADHYAYA)
MEMBER (A)

S. Raju

(SHANKER RAJU)
MEMBER (J)

"SA"

पृष्ठांकन सं. दो/ब्या.....जल्लाहुर, दि.....
परिचयिता दो/ब्या.....

(1) सहित, उपर्युक्त विवरण सहित, विवरण
(2) उपर्युक्त विवरण सहित, विवरण
(3) प्रतीक्षा विवरण सहित, विवरण
(4) अंकारा, दो/ब्या, विवरण

सूचना एवं जावयक कानूनी

J. Nagpal
4/4/03

*Issued
21-4-03
BB*

*S. K. Nagpal - 17/04
S. A. Dharmadhikari Adde.*